

(7)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/111/2017
NAME OF THE PETITIONER : VENKU HOSPITALS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

B. Sarath babu
Advocate

Responsible RoC



M. RATHINAKUMAR

Petitioner
PCS



ORDER

Mr. M. Rathinakumar, Representative for the Petitioner present. Mr. B. Sarathbabu, Counsel for RoC also present and filed the objection. Heard. **Reserved for orders.**

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MEMBER (JUDICIAL)